The question was put and the motion was adopted.

SHRI MAHESH PODDAR: Sir, I introduce the Bill.

The Refugee and Asylum Bill, 2019

SHRI HUSAIN DALWAI (Maharashtra): Sir, I move for leave to introduce a Bill to provide for the establishment of an effective system to protect refugees and asylum-seekers by means of an appropriate legal framework to determine claims for asylum and to provide for the rights and obligations flowing from such status and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI HUSAIN DALWAI: Sir, I introduce the Bill.

The Criminal Laws (Amendment) Bill, 2019

SHRI HUSAIN DALWAI (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973.

The question was put and the motion was adopted.

SHRI HUSAIN DALWAI: Sir, I introduce the Bill.

The Protection of Children from Sexual Offences (Amendment) Bill, 2020

सुश्री सरोज पाण्डेय (छत्तीसगढ़): महोदय, मैं प्रस्ताव करती हूँ कि लैंगिक अपराधों से बालकों का संरक्षण अधिनियम, 2012 का और संशोधन करने के लिए विधेयक को पुर:स्थापित करने की अनुमित दी जाए।

The question was put and the motion was adopted.

सुश्री सरोज पाण्डेय: महोदय, मैं विधेयक को पुर:स्थापित करती हूँ।

The Terminated Employees (Welfare) Bill, 2020

SHRI RAKESH SINHA (Nominated): Sir, I move for leave to introduce a Bill to provide for the welfare measures for the employees who have been terminated by the employers and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.